

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.12.2023

COURT OF REGISTRAR

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 5866 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	VRSA Consultancy LLP Through Vijender Sharma Vs. Two Brothers Beverages Pvt. Ltd.	Harshit Agarwal
2.	I.A. No. 5865 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	VRSA Consultancy LLP Through Vijender Sharma Vs. Two Brothers Beverages Pvt. Ltd.	Harshit Agarwal
3.	I.A. No. 5867 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	VRSA Consultancy LLP Through Vijender Sharma Vs. Two Brothers Beverages Pvt. Ltd.	Harshit Agarwal
4.	I.A. No. 5864 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Gurushankar Raman Vs. City Union Bank Ltd. & Anr.	Ravi Sehgal

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